DELHI LEGISLATIVE ASSEMBLY

Bulletin Part - I

(Brief summary of proceedings)

Thursday 9th March 2006/18Phalgun1927 (Saka)

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2.03PM Ch. Prem Singh, Hon'ble Speaker in Chair.

On a Motion moved by the Minister of Finance, the Chair called back all the expelled Members of Opposition.

- **2.08PM** Question Hour: Starred questions No.101, 103 to 106 were asked and replied. Replies to starred questions No.102, 107 to 120 and un-starred questions No.169 to 186 were placed on the table.
- 2 3.00PM Special Mention (Rule 280): The following Members raised matters under Rule 280:
 - 1. Shri Baljor Singh

6. Shri Bheeshm Sharma

2. Shri Puran Chand Yogi

3. Shri Surender Kumar

7. Dr. Jagdish Mukhi(Chief Minister

intervened)

- 8. Shri Mohan Singh Bisht
- 4. Shri A. Dayanand Chandila A
- 9. Shri Veer Singh Dhingan
- 5. Shri Tarvinder Singh Marwah
- 3 3.30PM Presentation of Report:

Dr. S.C. Vats presented the Fourth Report of the Public Accounts Committee.

- 4 3.33PM The Chair read the message of Delhi Police regarding arrest and release of Dr. Harsh Vardhan
- 5 **3.34PM** House adjourned upto 4.15PM.
- 6 **4.17PM** House re-assembled (Hon'ble Speaker in chair)

Some Members of Opposition, NCPand Independent raised slogan for stalling demolition drive conducted within the laldora of villages in the Capital. The Minister of Urban Development replied.

- 7 **4.20PM** The Chair named Shri Ramvir Singh Bidhuri and Shri Ranvir Singh Kharb to withdraw for causing disturbance in the House.
- 8 **4.23PM** The Chair also named Shri Ramesh Bidhuri to withdraw for causing disturbance in the proceedings of the House.
- 9 **4.25PM**

ANNUAL BUDGET (2006-2007)

- **1. Annual Budget (2006-2007):** Dr. A.K. Walia, Minister of Finance presented the Annual Budget for the financial year 2006-2007.
- **4.31PM** (On a Motion moved by Dy. Speaker, the Chair called back the suspended members)
- **5.20PM 2. Demands for Grants:** The Minister of Finance presented the Demands for Grants for the financial year 2006-2007.
- **3. Presentation and voting on the Supplementary Demands (2005-2006):** The Minister of Finance presented the first and final batch of Supplementary Demands for the financial year 2005-06.

The Supplementary Demands were considered Demand-wise and passed by voice vote.

5.27PM 4. Appropriation (No.1) Bill,2006: The Minister of Finance introduced the

'Appropriation(No.1) Bill, 2006 with the leave of the House.

The Minister of Finance moved that the Bill be considered.

The Motion was put to vote and adopted.

The Bill was considered clause-wise.

The Minister of Finance moved that the Bill be passed. The Motion was put to vote and adopted.

10 5.30PM House adjourned upto 2.00 PM on 10th March 2006

Delhi 9th March 2006 Siddharath Rao Secretary